

**Central Administrative Tribunal
Principal Bench**

**MA 2282/2018
In
OA 2063/2017**

New Delhi this the 22nd day of May, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Mahendra Kumar Sharma
S/o Sh. Jagmohan Sharma
R/o Ward no.19, Balaji Raod,
Toda Bhim, Tehsil Toda Bhim,
Dist Karouli, Rajasthan 321 6122 .. Applicant

(By Advocate: Sh.Kartik Khanna with applicant in person)

Employees State Insurance Corporation
(Through its Chairman)
At: Panchdeep Bhawan
Comrade Inderjeet Gupta (CIG) Marg,
New Delhi – 110 002. .. Respondents

(through: Sh. Shiv Shanker for Sh. Murari Kumar)

ORDER (ORAL)

Hon'ble Sh. Raj Vir Sharma, M(J)

M.A. No. 2282/2018 has been filed by the applicant, who is appearing in person along with learned counsel for the applicant seeking withdrawal of the OA. In the circumstances, the MA is allowed and, accordingly, the OA is dismissed as withdrawn. No costs.

**(Nita Chowdhury)
Member (A)**

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**(Raj Vir Sharma)
Member (J)**